

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2014**

**Dated: 29<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Western Electricity Supply Co. of Orissa Ltd. ...Appellant(s)**

**Vs.**

**Orissa Electricity Regulatory Commission & ...Respondent(s)  
Ors.**

Counsel for the Appellant(s) : Mr. Som Raj Choudhury

Counsel for the Respondent(s) : Mr. Prashanto C. Sen, Sr. Adv  
Mr. Kaustubh Singh  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **05.09.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur )  
Chairperson**

*ts/js*